## CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066 (SM APPEAL BRANCH)

Dated:-20/04/2018

## **NOTICE**

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 20/04/2018 stand adjourned as follows:-

- 1. S.No.1 to 4 adjourned to 02/05/2018
- 2. S.No.6 to 9 and 11 to 12 adjourned to 03/05/2018
- S.No. 14 to 17 adjourned to 04/05/2018
   Remaining matters listed as per request of counsel for the appellant.

  Adjourned notices are being issued.

Deputy Registrar (Judl.)

By order

## Copy to:-

- 6. SPS to Hon'ble President/Hon'ble Members.
- 7. P.A.Registrar/Dy.Registrars/AssistantRegistrars/Technical Officer.
- 8. Bar Association /CDR/SDRs.
- 9. Notice Board/website
- 10. Guard file

Assistant Registrar (SM)